

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 204**  
**New IA/3557/ND/2024 in IB/493/ND/2018**

**IN THE MATTER OF:**

M/s Store Supply (INDIA) Agency	...	Applicant
Versus		
I.E Trading Company Pvt Ltd.	...	Respondent

**Under Section 9 of IBC Code, 2016**

**Order delivered on 18.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Adv. Vinod Chaurasia for Liquidator  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3557/ND/2024;-**

This is an application to take on record the 19<sup>th</sup> Progress Report for the quarter ended June-2024 under Regulation 15 (1) of IBBI (Liquidation Process) Regulations 2016. The same is taken on record, subject to all just exceptions. IA/3557/ND/2024 stands **allowed**. Place it with the main file for further reference.

**-SD-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**